

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
COURT - IV

ITEM No. 418
Appeal No 248/252/ND/2022

IN THE MATTER OF:

Jai Mata Di Wooden and Steel works Pvt. Ltd. ...	Applicant
Versus	
Registrar of Companies NCT of Delhi Haryana ...	Respondent

Order under Section 252 (3).

Order delivered on 05.01.2023

Coram:

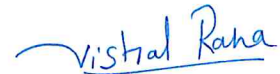
MR. P.S.N. PRASAD
HON'BLE MEMBER (JUDICIAL)
DR. BINOD KUMAR SINHA,
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Applicant : Mr. Sarvil Singhai, Adv.
For the Respondent :

ORDER

Due to multiple Benches, there is paucity of time, the matter is adjourned to
17.02.2023.



Vishal Rana
Court Officer
Court IV